

MA 145/20

Cabeat clear.

Memo..

4 CFS Rs/- 20.

Court fee paid ii's sufficient.

In time.

Copy filed .

Defects..

1. Complete subsections of the provision may be mentioned.
2. P.o.,p.s. is missing at the address portion of respondent no. 1and 2.
3. Copy may be served upon respondent no. 1.
4. Seal of advocate clerk and advocate association is missing at the back of vak.